(c) The Delhi Transport Undertaking's buses were involved in 2204 accidents while trucks and other buses in 2554 accidents.

(d) Out of the 8981 accidents reported to the Police, 7352 were found to be "accidental". No action was, therefore, taken in these cases.

Action in the remaining 1629 cases was taken by the police under the relevant sections of the I.P.C., (*e.g.* 304A 279/338) or the Motor Vehicles Act, 1939, (Section 116) or the Delhi Motor Vehicles Rules, 1940.

Prosecutions were launched against the persons involved in 1,297 cases. 467 cases out of these ended in conviction and fines ranging from Rs. 25 to Rs. 500 and rigorous imprisonment extending from 15 days to 1J years were awarded. In 71 other cases, the persons concerned were acquitted and in 3 they were discharged. Proceedings are still pending in 756 cases.

As *regards* the remaining 332 cases, 97 have been "cancelled" and 81 dropped on the ground that the offenders concerned were not traceable. Investigations are in progress in 154 cases.

BRIDGE DEMOLISHED ON DELHI-FAZILKA NATIONAL HIGHWAY

135. SHRI BANSI LAL: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that a bridge on Delhi-Fazilka National Highway just near the Najafgarh Road was demolished about a year back; and

(fo) if so, when Government propose to reconstruct the bridge?

THE MINISTER OF SHIPPING IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) Presumably the hon. Member is referring to the bridge over the Najafgarh Drain on Delhi-Rohtak Section of the Delhi-Fazilka National Highway. This bridge was dismantled about a year back for reconstruction in connection with the widening and deepening of the Najafgarh Drain. A temporary diversion bridge has already been made for the traffic.

(b) The work relating to the reconstruction of the bridge forms part of the Najafgarh Drainage Scheme which has been sanctioned by the Ministry of Irrigation and Power and is being executed by the Central Public Works Department. The reconstruction of the bridge has already been taken up and about 20 per cent work has been done so far.

DELHI-FAZILKA NATIONAL HIGHWAY

136. SHRI BANSI LAL: Will the Minister of TRANSPORT AND COMMUNI CATIONS be pleased to state:

(a) whether it is a fact that the Delhi-Fazilka National Highway has not been widened between Hissar and Sirsa; and

(b) if BO, when Government propose to widen the said Highway?

THE MINISTER OF SHIPPING m THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) No, Sir. Out of tha total length of 56 miles from Hissar to Sirsa, 30 miles have already been widened from 9 ft. to 12 ft. Work of similar widening in the remaining reach is in progress.

(b) Does not arise.

SURATGARH FARM

137. SHRI ABDUL GHANI: Will tb» Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether there is any scheme under the considration of Government to start sugar factory, flour mills and oil mills at Suratgarh Farm; and.